

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 6.11.02

Rejoinder not filed.

h
2/11

Bench

Or. dt. 22.11.02Rejoinder filed.
Copy serv'd.
For hearing order.h
11/12

Bench

For Hearing.

h
12/4

Bench

For hearing.

h
2/5/04

Bench

on 22. 22. 5. 04Copies of order
prepared for counsel
for both side &
copy of order serv'd
to the partiesJ.W.
S.C.

5

13. 04. 04

Canc'd 03. 05. 04 for

hearing.

B.
Vice-ChairmanJ.S.
member (A)22. 5. 04None appeared for the applicants
when called note the applicant
did appear in person. This is
a year-old case & 2007 has been
dragging on unnecessarily. In
view of this, further time cannot
be allowed especially in the
absence of any request for
adjournment. In the circumstances,
the O.T. is dismissed for default.Shri T.M. Pathan, Counsel
appearing on behalf of No. 8, 9, 10,
11, 12 and 14 is present and heard.
Send Copies to parties.J.W.
Vice-Chairman
2/5/04

member (C)